

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-314/PB/2021

IN THE MATTER OF:

M/s. Kaliber Associates Pvt. Ltd.

...PETITIONER

Vs

M/s. LVS Estates Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 16.02.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Mr. Anirban Bhattacharya, Adv.
with Mr. Rajeev Chowdhary, Adv.

For the Respondent/Corporate Debtor :Sr. Adv. Krishnendu Dutta, Adv.
Ankit Singhal, Adv. Samyak Jain,
Adv. Varsha Himatsingka for R-1.

ORDER

Heard Ld. Counsel for the Financial Creditor and Ld. Counsel for the Corporate Debtor. Ld. Counsels for both the sides may file their written submissions along with judicial decision if any. List the matter on **21.02.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)